

posal that if the school fees will be deposited with the Government, the pay can be paid direct by the Government as it is existing in certain States in India?

Dr. K. L. Shrimali: The main difficulty is with regard to the payment of salaries. The Government are now giving advance payment to the management so that the salaries can be paid in time. My information is that in most of the institutions, salaries are paid in time. Whenever any irregularity is brought to the notice of the Government, steps are being taken.

Shrimati Savitri Nigam: May I know if the hon. Minister is aware that in some of the colleges, the management is charging very high fees? What action does the Government intend to take to stop this practice?

Dr. K. L. Shrimali: I would suggest the hon. Member may kindly bring any such case to my notice. Necessary action will be taken.

Shri Hem Barua: May I know whether the Government are aware of the fact that during the hunger strike by the teachers, the Director of Education made a statement in an interview to a newspaper to the effect that he was utterly helpless to enforce the directions with the managements?

Dr. K. L. Shrimali: I am not aware of that statement. The Director of Education is making enquiries into the various allegations which have been made against the managements. Necessary action will be taken against them. I do not think Government can be helpless about this matter.

Rioting in Textile Mill in Delhi

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- *866. { **Shri Ram Sewak Yadav:**
Shri Bagri:
Shri Raghunath Singh:
Shri Rameshwar Tantia:
Shri P. C. Barooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there was a clash between the management

and the workers of a mill situated on G.T. Road, near Azadpur in Delhi on the 2nd May, 1962;

(b) if so, the causes of clash; and

(c) the steps taken by Government to remove them?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). It is reported that on the morning of the 2nd May, 1962 some workers of the Ajudhia Textile Mills forcibly entered the office premises of the mill in order to prevent the General Manager from resuming his duties. The General Manager ran and took shelter in a room near the factory gate. The workers forced open this room. A police picket which intervened to restore order was attacked by the workers. The police have registered a case which is under investigation.

(c) The mill is now reported to be working smoothly.

श्री राम सेवक यादव : क्या यह सत्य है कि इस झगड़े के पहले जनरल मैनेजर और वहाँ के वर्कर्स के बीच झगड़ा हो चुका है और जनरल मैनेजर महोदय हटा दिये गये थे ?

Shri Datar: It was true that there were some differences of opinion between the labourers themselves. Some wanted the General Manager to be removed. Others wanted him to continue. That is how the trouble started.

श्री राम सेवक यादव : क्या यह सत्य है कि जनरल मैनेजर के खिलाफ चरित्र सम्बन्धी कुछ शिकायतें थीं वर्कर्स को, इसलिए वह हटा दिये गये थे और फिर लाये गये ?

Shri Datar: It was true that there were certain complaints against him.

Mr. Speaker: The question hour is over.